

#### **New proposal for fixing MSP of sugarcane**

2498. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is considering to help sugarcane growers to benefit by adding the earning of sugar mills in using the by products for producing alcohol and electricity as part of the sugarcane price while fixing the minimum price; and

(b) if so, the details of such earnings in every State by the sugar mills?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No Sir. The Central Government had been fixing the price of sugarcane after considering the criteria laid down under Clause 3 of the Sugarcane (Control) Order, 1966. Another criteria viz. realization made from the sale of by-products, viz. bagasse, molasses and press-mud or their imputed value, for consideration in fixation of price of sugarcane by Central Government was added on 29.12.2008.

(b) Does not arise.

#### **Release of wheat and rice in open market**

2499. SHRI PRAKASH JAVADEKAR:

SHRI PRABHAT JHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government is not releasing enough quantity of wheat and rice in the open market to stabilize the volatile prices of these commodities;

(b) whether Government has taken any steps in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) No, Sir.

Government has allocated 30 lakh tonnes of wheat and 10 lakh tonnes of rice for sale under Open Market Sale Scheme (Domestic). Government has allocated 10.0 lakh MTs of wheat and 5.0 lakh MTs of rice to State/UT Governments for distribution to retail consumers/small processors during October, 2009 to December, 2009. Another 5.0 lakh MT of wheat has also been allocated for sale to bulk consumers in various States/UTs through open tenders by FCI during October, 2009-December, 2009.

Details of state wise allocation of wheat and rice under OMSS for various States/UTs are given in Statement-I and II (See below).

State-wise details of wheat allocated for sale to bulk consumers through tender by FCI are given in Statement-III.